

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 244 of 2012

Dated : 13th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Ms. Shruti Verma
Mr. Shoonak Mitra
Mr. Atul Shankar Mathur**

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1**

ORDER

Post the matter for further hearing on **13.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt